

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM:NAGALAND:MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 26<sup>th</sup> April, 2023

**NO.HC.VII-84/2020/3582/A ###** The Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the "***Sensitization Programme***" to be organized by the Judicial Academy, Assam on **29-04-2023** from **04:00 p.m. to 05:00 p.m.** through **virtual mode**.

The link for the proposed training is **<https://bit.ly/3mZXNJp>**

The **General Instructions for Training (Online mode)** for participation are enclosed along with the notification.

By Order

Sd/- R. A. Tapadar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-84/2020/3583-3606/A** **Dated: 26-04-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

***(He is requested to inform all the Judicial Officers of the respective States about this Notification).***

5. The District and Sessions Judges,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

***(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).***

6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
8. The Member, MACT Kamrup, Amingaon / Cachar, Silchar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
9. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.
11. The Special Judge, Assam.
12. The Special Judge, NDPS Court, Guwahati, Assam.
13. The Special Judge CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar, Silchar.

***(He/She is requested to inform all the Judicial Officers of the respective Court about this Notification)***

16. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

***(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).***

17. The Joint Registrar (Judl. / PM&P / Recruitment / Vigilance), Gauhati High Court, Guwahati.
18. The Chief Judicial Magistrate,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

***(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).***

19. The Deputy Registrar (Bench /Recruitment-I / Recruitment-II), Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

21. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
22. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
23. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. T. [Signature]  
26.04.23  
**REGISTRAR (JUDICIAL)**



## JUDICIAL ACADEMY, ASSAM

### General Instructions for Training ( Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "Microsoft Teams" which will be two-way audio-video interaction.
  2. Participants are to \* **join the training by disclosing their full name** via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
  3. Participants are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
  4. Participants are to **keep their video ON, continuously throughout & till the conclusion of the training.**
  5. All the Participants are to follow the Video Conference Protocols like: -
    - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
    - b. At the end of the deliberation of the Resource Person, **participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
    - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
  6. Participants are to wear **formal attire** (befitting an officer) while attending the training.
  7. Participants are to check the official website of Judicial Academy, Assam for updates.
  8. Joining Guide (Steps below are to be followed):
    - > Click on the given link or type the given link on the browser.
    - > A new tab with a pop-up will open
      - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
    - OR**
    - Cancel the pop-up and click on 'Continue on this browser'.
    - > For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - [suggestion.jaa@gmail.com](mailto:suggestion.jaa@gmail.com)

Mobile: - 8723028535 / 8133998881

\* Note:- The same is essential for preparation, maintenance and submission of accurate report.